

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 23/GT/2017
along with
I.A. No. 58 of 2018

Date: 9.10.2018

To,

Ms. Parichita Chowdhury
Advocate, MSA Partners,
C-66, Ground Floor,
Nizamuddin (East),
New Delhi- 110013

Madam,

Subject: I.A. No. 58 of 2018 in Petition No. 23/GT/2017 i.e. BRBCL v. ECR & ors -
Approval of tariff of Nabinagar TPP (4 x 250 MW) for the period from
anticipated date of commercial operation of Unit-I to 31.3.2019.

Ref: Your letters dated 27.9.2018 & 1.10.2018

With reference to your letters dated 27.9.2018 & 1.10.2018 on the above mentioned subject, I am directed to inform that your request for extension of time to serve copy of the data / documents sought for by the respondent, ECR in I.A No. 58/2018 and additional information in petition No. 23/GT/2017 has been granted till 31.10.2018. Accordingly, pleadings (reply / rejoinder) in the matter shall be completed by 15.11.2018, with copy to the other. No request for further extension of time shall be entertained in future. Matter shall be listed for hearing during the month of November, 2018 for which separate notice shall be issued to the parties.

Sd/-
(B. Sreekumar)
Deputy Chief (Law)